

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 103
(IB)-385(ND)2020

IN THE MATTER OF:

DMI Finance Pvt Ltd ... Applicant/Petitioner

Vs

NavinRaheja ... Respondent

Order under Section 7 of IBC.

Order delivered on 22.12.2020

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

SHRI K. K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Kushal Bansal, Ms. Srishti Gupta, Advocates

For the Respondent :

ORDER

Learned Counsel for the Applicant states that in compliance of the last order dated 11.11.2020, application has already been filed and seeks adjournment.

List the matter on **15.02.2021**.

Sd/-
(K. K. VOHRA)
MEMBER (TECHNICAL)

Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)